



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/4232/A

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dipak Thakuria,
District and Sessions Judge,
Dhubri.

Dated Guwahati the 8th August, 2019.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJ.VII-8/207-2008/3568/E dated 07.08.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer of Shri R. Bhattacharjee, Chief Judicial Magistrate, Dhubri to travel to Guwahati to participate in the 1(one) day "Judicial Knowledge Enhancement Programme" scheduled to be held on 10.08.2019 at the conference hall of the Judicial Academy, Assam at Amingaon, by his Govt. allotted vehicle, at his own cost, has been granted.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/4233-1A, dated 8.8.19

Copy to:

1. Shri R. Bhattacharjee, Chief Judicial Magistrate, Dhubri
2. ✓ The Systems Analyst, Gauhati High Court.

REGISTRAR (VIGILANCE)